

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO. 060/00572 of 2014 & MA.NO.
060/00886
Chandigarh, this the 11th day of July, 2014**

**CORAM: HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)
HON'BLE DR. BRAHM A. AGRAWAL, MEMBER (J)**

Amrik Singh son of Shri Dasondha Singh, presently resident of H. NO. 5135, Mohni Park Opposite Khalsa College, Amritsar, Ex. Loco Pilot (Mail, Northern Railway, Loco Shed, Amritsar.

...APPLICANT
BY ADVOCATE: SHRI S.N. ANEJA

VERSUS

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. Division Railway Manager, Northern Railway, Firozpur Division, Firozpur.
3. Sr. Divisional Mechanical Engineer (O & F), Northern Railway, DRM Office, Firozpur.
4. Sr. Divisional Personnel Officer, Northern Railway, DRM Office, Firozpur.

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...RESPONDENTS

ORDER (Oral)**HON'BLE MR. UDAY KUMAR VARMA, MEMBER(A):-**

Heard the learned counsel for the applicant.

2. The learned counsel for the applicants submit that the relief claimed in the O.A. is for release of retiral dues after the applicant was compulsorily retired from service on 30.09.2014. Learned counsel further states that the respondents may be directed to consider the representation made by the applicant on 03.04.2014 (Annexure A-2) and dispose of the said representation in a time-bound manner.

3. Sh. Yatin Gupta, Advocate, present in the Court, appears as proxy for Mr. Lakhinder Singh, learned Standing Counsel for the Railways, and accepts notice on his behalf.

4. Ordinarily, Section 21 (1) (b) of the Administrative Tribunals Act, 1985 provides 6 months for disposal of such representation. However, in view of the fact that matter relates to retiral dues, we are inclined to issue direction to the respondents to consider the representation of the applicant and pass speaking and reasoned



order in the matter within a period of 3 months from the date of receipt of copy of this order.

5. Needless to say here that we have not expressed any opinion on the merits of the case.

5. The O.A. shall stand disposed of accordingly.

Uday Kumar Varma
UDAY KUMAR VARMA)
MEMBER(A)

B. A. Agarwal
(DR. BRAHM A. AGRAWAL)
MEMBER(J)

Dated: 11.07.2014
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